

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
CP No-219/PB/2015

IN THE MATTER OF:
Grand Reality Pvt. Ltd.

....Applicant

SECTION
U/s 100-104

Order delivered on 18.01.2023

CORAM:
SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :
For the IT Dept : Mr. Puneet Rai Sr St Counsel

ORDER

Due to paucity of time, list the matter on **14.02.2023**.

Sd/-

(Court Officer)

Khushboo
18.01.2023